

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.209/2019 in O.A. No.847/2019

Monday, this the 13th day of May 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Praveen Malik,
aged about 51 years
s/o Sh. R C Malik, Group A
Director (On deputation)
Chaudhary Charan Singh
National Institute of Animal Health
Baghpat, Uttar Pradesh-250609

..Applicant
(Ms. Sangeeta Tomar, Advocate)
Versus

1. Dr. B N Tripathi
The Director
ICAR National Research Centre on Enquiries
Sirsa Road, Hisar, Haryana 125001
2. Vampad Sharma
Under Secretary (Per)
Indian Council of Agricultural Research (ICAR)
Department of Agricultural Research and Education
(DARE),
Ministry of Agriculture and Farmers Welfare
Govt. of India
Krishi Bhawan, New Delhi 110 001

..Respondents
(Mr. Rajeev Sharma, Advocate)

O R D E R (ORAL)

Justice L. Narasimha Reddy:

The applicant filed O.A. No.847/2019 complaining that his application for deputation to a particular post was not being forwarded. The O.A. was disposed of on 05.04.2019 with a

direction that in case the applicant makes a request indicating the relevant facts, the respondents shall pass orders thereon, within one week. This contempt case is filed alleging that the respondents did not comply with the orders.

2. We heard Ms. Sangeeta Tomar, learned counsel for applicant and Mr. Rajeev Sharma, learned counsel for respondents.

3. Learned counsel for respondents placed before us, a copy of order dated 18.04.2019. The respondents have taken a view that even if the applicant wants to go on deputation to another post, *albeit* within five years period, there must be a cooling period of three years between each spell of deputation. If the applicant is not satisfied with the memorandum dated 18.04.2019, he has to work out the remedies separately.

4. We, therefore, close the contempt case leaving it open to the applicant to pursue his remedies, in accordance with law.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 13, 2019
/sunil/

